

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 05TH DAY OF MAY, 2020/15TH VAISAKHA, 1942

W.P(C) TMP NO.297 OF 2020

PETITIONER

THE MADAKKIMALA SERVICE CO-OPERATIVE BANK,
LTD.NO.F490, REPRESENTED BY ITS PRESIDENT,
MADAKKIMALA.P.O, WAYANAD.

BY ADV.P.N.MOHANAN.

RESPONDENTS

1. JOINT REGISTRAR OF CO-OPERATIVE
SOCIETIES (GENERAL), OFFICE OF THE JOINT
REGISTRAR OF CO-OPERATIVE SOCIETIES,
KALPATA P.O, WAYANAD - 673 122.
2. KOTTATHARA SERVICE CO-OPERATIVE BANK,
LTD.NO.W.237, REPRESENTED BY SECRETARY,
KOTTATHARA P.O,VIA KALPATTA, WAYANAD - 673 122.

THIS WRIT PETITION HAVING COME UP FOR ADMISSION
ON 05.05.2020, THE COURT ON THE SAME DAY PASSED THE
FOLLOWING:

ORDER

Dated this the 5th day of May, 2020

Admit.

The learned Government Pleader shall get instructions on behalf of the first respondent. Notice to the second respondent. In the mean time there shall be an interim stay of Ext.P8 for a period of two months.

Post the writ petition in the second week of June, 2020.

**BECHU KURIAN THOMAS
JUDGE**

APPENDIX

PETITIONER'S EXHIBITS

EXHIBIT P-1 :-A TRUE COPY OF THE RELEVANT PORTION OF THE
BYE-LAW OF THE PETITIONER BANK

EXHIBIT P-2 :- A TRUE COPY OF THE ORDER DATED 13.09.2007
OF THE GOVERNMENT

EXHIBIT P-3:- A TRUE COPY OF THE JUDGMENT DATED
11.06.2012 IN W.P.(C).NO.31174/2007

EXHIBIT P-4 :-A TRUE COPY OF THE COMPLAINT DATED
01.07.2016 OF THE SECOND RESPONDENT

EXHIBIT P-5 :- A TRUE COPY OF THE NOTICE DATED 19.10.2017
OF THE FIRST RESPONDENT

EXHIBIT P-6 :- A TRUE COPY OF THE REPLY DATED 24.10.2017
OF THE PETITIONER BANK

EXHIBIT P-7 :- A TRUE COPY OF THE OBJECTION DATED
23.10.2019 SUBMITTED BEFORE THE FIRST
RESPONDENT

EXHIBIT P-8 :- A TRUE COPY OF THE ORDER DATED 20.02.2020
OF THE FIRST RESPONDENT